

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 221 -2020

Shilpa Ashutosh Kumar

.... Petitioner

V e r s u s

Bank of Baroda,
Rep. By its
Chairman & Managing Director,
and 2 others.

.... Respondents

Adv. Ifitikhar Agha for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 25th September, 2020.

ORDER:

Issue notice to the respondents, returnable on 12/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-